

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).18481/2009
(From the judgment and order dated 13/01/2009 in CP No.212/2007 in WP No.
4842/2005 of The HIGH COURT OF BOMBAY AT AURANGABAD)

VIJAY DHANJI CHAUDHARY

Petitioner(s)

VERSUS

SUHAS JAYANT NATAWADKAR

Respondent(s)

(With appln(s) for directions,
impleadment/directions and office report)

intervention, impleadment,

Date: 19/10/2012 This Petition was called on for directions today.

CORAM :

HON'BLE MR. JUSTICE A.K. PATNAIK

HON'BLE MR. JUSTICE H.L. GOKHALE

Supreme Court Bar Association (A.C.)

Advocate on Record Association (A.C.)

For Petitioner(s) Mr. Dharam Bir Raj Vohra, Adv.

For Applicant (s) Dr. Sushil Balwada, Adv.

SC Advocates NONAOR
Association

Mr. Parmanand Pandey, Adv.

For Respondent(s) Mr. Uday U. Dube, Adv.

UPON hearing counsel the Court made the following

O R D E R

| List the matter after three weeks as prayed in the letter circulated to |
| enable the sole respondent to file counter affidavit. |

| [KALYANI GUPTA]
| COURT MASTER

| | [SHARDA KAPOOR]
| | COURT MASTER